

Plan vs. Performance

Monsoon Session – August 10 to September 10, 2007

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Monsoon Session.

	Planned	Performance
No. of Sittings	23	17
No. of Bills for passing	25	11
No. of Bills for introduction	25	16
No. of Bills for withdrawal	3	2
No. of Bills not listed but introduced and passed	-	2

Government Bills listed for Consideration and Passing during Monsoon Session

Short Title	Lok Sabha	Rajya Sabha
The Constitution (One Hundred and Third Amendment) Bill, 2004	Pending	Pending
The National Commission for Minorities (Repeal) Bill, 2004	Pending	Pending
The Merchant Shipping (Amendment) Bill, 2004	Passed on 14 Aug 2007	Passed on 6 Sep 2007
The Banking Regulation (Amendment) Bill, 2005	Pending	Pending
The Immoral Traffic (Prevention) Amendment Bill, 2006	Pending	Pending
The National Jute Board Bill, 2006	Pending	Pending
The Payment and Settlement Systems Bill, 2006	Pending	Pending
The Factories (Amendment) Bill, 2005	Pending	Pending
The Indian Boilers (Amendment) Bill, 1994	Pending	Pending
The Seeds Bill, 2004	Pending	Pending
The Drugs and Cosmetics (Amendment) Bill, 2005	Pending	Pending
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	Pending	Pending
The Indian Medical Council (Amendment) Bill, 2005	Pending	Pending
The Carriage by Road Bill, 2005	Passed on 10 Sep 2007	Passed on 7 Aug 2007
The Inland Vessels (Amendment) Bill, 2005	Passed on 30 Aug 2007	Passed on 22 Aug 2007
The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005	Pending	Pending
The Apprentices (Amendment) Bill, 2006	Passed on 7 Sep 2007	Passed on 30 Aug 2007
The Sashastra Seema Bal Bill, 2006	Pending	Pending
The Constitution (Scheduled Castes) Order Amendment Bill, 2006	Passed on 14 May 2007	Passed on 14 Aug 2007
The Warehousing (Development and Regulation) Bill, 2005	Passed in 15 May 2007	Passed on 22 Aug 2007

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills which may be taken up for Consideration and Passing during Monsoon Session based on submission of Standing Committee Report

Short Title	Standing Committee Report on	Lok Sabha	Rajya Sabha
The State Bank of India (Amendment) Bill, 2006	30 Aug 2007	Pending	Pending
Damodar Valley Corporation (Amendment) Bill, 2007	7 Sep 2007	Pending	Pending
The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	14 Aug 2007	Pending	Pending
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007	7 Sep 2007	Pending	Pending

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction, Consideration and Passing during Monsoon Session

Short Title	Lok Sabha	Rajya Sabha
The State Bank of India (Amendment) Bill, 2007	Passed on 20 Aug 2007	Passed on 23 Aug 2007
The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007	Introduced on 17 Aug 2007	
The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007	Passed on 6 Sep 2007	Passed on 10 Sept 2007
The All-India Institute of Medical Sciences and Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007	Introduced on 20 Aug 2007	
The Competition (Amendment) Bill, 2007	Passed on 6 Sep 2007	Passed on 10 Sep 2007

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bill listed for further Consideration and Passing during Monsoon Session

Short Title	Lok Sabha	Rajya Sabha
The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2003	Pending	Pending

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Withdrawal during Monsoon Session

Short Title	Lok Sabha	Rajya Sabha
The Competition (Amendment) Bill, 2006	Withdrawn and replaced by a new Bill on 29 Aug 2007	
The Constitution (Seventy-Ninth) Amendment Bill, 1992		No Action; still Pending
The Private Universities (Establishment and Regulation) Bill, 1995		Withdrawn on 14 Aug 2007

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction during Monsoon Session

Short Title	Lok Sabha	Rajya Sabha
The Trade Marks (Amendment) Bill, 2007	Introduced on 23 Aug, 2007.	
The Airports Economic Regulatory Authority of India Bill, 2007	Introduced on 5 Sep 2007.	
The Antiquities and Art Treasures (Amendment) Bill, 2007		
The National Heritage Commission Bill, 2007		
The Wildlife Protection (Amendment) Bill, 2007		
The Constitution (Amendment) Bill, 2007		
The Authority for Advanced Rulings on Central Taxes (Amendment) Bill, 2007		
The Drugs and Cosmetics (Amendment) Bill, 2007		Introduced on 21 Aug 2007. Referred to Standing Committee to submit report in 3 months.
The Clinical Establishments (Registration and Regulation) Bill, 2007	Introduced on 30 Aug 2007.	
The Paramedical and Physiotherapy Councils Bill, 2007		
The NEPA Limited (Disinvestment of Ownership) Bill, 2007		
The Private Detective Agencies (Regulation) Bill, 2007		Introduced on 13 Aug 2007. Referred to Standing Committee to submit report in 3 months.
The Distance Education Council Bill, 2007		
The Indira Gandhi National Tribal University Bill, 2007		Introduced on 23 Aug 2007. Referred to Standing Committee to submit report in 3 months.
The Unaided Private Educational Institutions (Reservation of Seats in Admission and Regulation of Admission and Fee) Bill, 2007		
The Unorganised Sector Workers' Social Security Bill, 2007		Introduced on 10 Sep 2007.
The Payment of Gratuity (Amendment) Bill, 2007		
The Payment of Bonus (Amendment) Bill, 2007		
The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007		Introduced on 7 Sep 2007.
The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007	Introduced on 29 Aug 2007.	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank Rows indicate that the Bill was not introduced.

Bills not originally listed for Monsoon Session but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Appropriation (Railways) No.3 Bill, 2007	Passed on 23 Aug 2007	29 Aug 2007
The Appropriation (No. 3) Bill, 2007	Passed on 22 Aug 2007	24 Aug 2007

Bills not originally listed for consideration but discussed

Short Title	Lok Sabha	Rajya Sabha
The Aircraft (Amendment) Bill, 2006	Passed on 10 Sep 2007	Pending

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